BHARANI COMMODITIES PRIVATE LIMITED (Under CIRP)

CS. Bhaskar.B Interim Resolution Professional

Email Id: bhasja@gmail.com

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

For the Attention of the Creditors of

M/s. BHARANI COMMODITIES PRIVATE LIMITED

| | RELEVANT PARTICULARS | | | |
|----|---|--|--|--|
| 1. | Name of corporate debtor | M/s. BHARANI COMMODITIES PRIVATE LIMITED | | |
| 2 | Date of incorporation of corporate debtor | 6 th February,2012 | | |
| 3 | Authority under which corporate debtor is incorporated / registered | Registrar of Companies – Hyderabad | | |
| 4 | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U51909TG2012PTC078976 | | |
| 5 | Address of the registered office and principal office (if any) of corporate debtor | Plot No. 48, 1st Floor, Nagarjuna Hills Punjagutta, Hyderabad- 500082 | | |
| 6 | Insolvency commencement date in respect of corporate debtor | 18 th January, 2021 Order of NCLT, Hyderabad Special Bench Court -I in CP(IB) No.313/7/HDB/2020 [order received by IRP on 20-01-2021] | | |
| 7 | Estimated date of closure of insolvency resolution process | 17 th July, 2021 [Being 180 days from Insolvency commencement date] | | |
| 8 | Name and registration number of the insolvency professional acting as interim resolution professional | CS Bhaskar.B Reg.No. IBBI/IPA-002/IP-N00644/2018- 2019/12024 | | |
| 9 | Address and e-mail of the interim resolution professional, as registered with the Board | CS Bhaskar.B (Insolvency Professional) 4/447A, 7 th Street, Aruna Nagar, K.Vadamadurai, PO, Coimbatore – 641 017. e-mail: bhasja@gmail.com | | |

BHARANI COMMODITIES PRIVATE LIMITED (Under CIRP)

CS. Bhaskar.B Interim Resolution Professional

Email Id: bhasja@gmail.com

| 10 | Address and e-mail to be used for correspondence | CS Bhaskar.B (Insolvency Professional) |
|----|--|--|
| | with the interim resolution professional | 4/447A, 7 th Street, Aruna Nagar, |
| | - | K.Vadamadurai, PO, Coimbatore – 641 017. |
| | | e-mail: bhasja@gmail.com |
| 11 | Last date for submission of claims | 3 rd February,2021 |
| 11 | Last date for submission of claims | 3 Teoruary,2021 |
| 12 | Classes of creditors, if any, under clause (b) of | NIL |
| | sub-section (6A) of section 21, ascertained by the | |
| | interim resolution professional | |
| 13 | Names of Insolvency Professionals identified to | NIL |
| | act as Authorised Representative of creditors in a | |
| | class (Three names for each class) | |
| | (a) Relevant Forms and | www.ibbi.gov.in → Quick Links→ |
| 14 | (b) Details of authorized representatives | Downloads→IBBI(Insolvency Resolution |
| | are available at: | Process for Corporate Persons) Regulations, |
| | | 2016. |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Bharani Commodities Private Limited** on 18th January 2021 [CP(IB) No.313/7/HDB/2020]

The creditors of **M/s Bharani Commodities Private Limited** are hereby called upon to submit their claims with proof on or before 3rd February, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21/01/2021 (BHASKAR.B)

Place : **Coimbatore.** Name and Signature of Interim Resolution Professional

FORM A - PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/s. BHARANI COMMODITIES PRIVATE LIMITED RELEVANT PARTICULARS M/s. BHARANI COMMODITIES Name of corporate debtor 1 PRIVATE LIMITED Date of incorporation of 2 6th February, 2012 corporate debtor Authority under which corporate 3 Registrar of Companies – Hyderabad debtor is incorporated / registered Corporate Identity No. / Limited Liability Identification No. of 4 U51909TG2012PTC078976 corporate debtor Address of the registered office Plot No. 48, 1st Floor. 5 and principal office (if any) of Nagarjuna Hills Punjagutta, corporate debtor Hyderabad- 500082 18th January, 2021 Order of NCLT, Hyderabad Special Bench Court -I in Insolvency commencement date 6 CP(IB) No.313/7/HDB/2020 [order in respect of corporate debtor received by IRP on 20-01-2021] Estimated date of closure of 17th July, 2021 [Being 180 days from 7 insolvency resolution process Insolvency commencement date] Name and registration number of CS Bhaskar, B the insolvency professional acting 8 Reg.No.IBBI/IPA-002/IPas interim resolution professional N00644/2018-2019/12024 CS Bhaskar.B Address and e-mail of the interim (Insolvency Professional) 9 resolution professional, as 4/447A, 7th Street, ArunaNagar, registered with the Board K.Vadamadurai, PO. Address and e-mail to be used Coimbatore – 641 017. 10 for correspondence with the e-mail: bhasja@gmail.com interim resolution professional 3rd February, 2021 11 Last date for submission of claims Classes of creditors, if any, under clause (b) of sub-section (6A) of NIL 12 section 21, ascertained by the interim resolution professional Names of Insolvency Professionals identified to act as Authorised 13 NII Representative of creditors in a class (Three names for each class) (a) Relevant Forms and www.ibbi.gov.in → Quick Links → Downloads

14 (b) Details of authorized → IBBI (Insolvency Resolution Process for representatives are available at: Corporate Persons) Regulations, 2016.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Bharani Commodities Private Limited on 18th January 2021 [CP(IB) No.313/7/ HDB/20201

The creditors of M/s Bharani Commodities Private Limited are hereby called upon to submit their claims with proof on or before 3rd February, 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by

electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the

class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. (BHASKAR.B)

Professional

Place : Coimbatore Name and Signature of Interim Resolution Date : 21.01.2021

ఫారం-ఎ బహిరంగ ప్రకటన (ఇస్సాల్మెన్సీ చురియు బ్యాంక్రష్టస్ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరట్ చ్యక్తులకు దివాలా తేర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016 లోని రెగ్యులేషస్ 6 క్రింద)

బరణి కమోదిటీస్ ప్రైవేట్ లిమిటిడ్ యొక్క రుణదాతలకు హెచ్పరిక

| | సంబంధిత వి | |
|----------|--|--|
| 1 | కార్పొరేట్ డెటార్ యొక్క పేరు | M/s. భరణి కమాడిటీస్ ప్రైవేట్. లిమెటిడ్ |
| 2 | కార్పొరేట్ డెటార్ ఇస్కార్బారేషన్ అయిన తీది | 6% పిట్టవరి, 2012 |
| 3 | కార్పొరట్ డెటార్ యొక్క ఇస్కార్పొరటెడ్/ నిమాదలి క్రింది ఆధక్యిత | కుపెనీల రిజిస్ట్రార్, హైదరాబాద్, తెలంగాణ |
| 4 | కార్పోరేట్ డెటార్ యొక్క కార్పోరేట్ గుర్తింపు నెం./పరిమితి రుజ గుర్తింపు నెం. | U51909TG2012PTC078976 |
| 5 | కార్పొరేట్ డిటార్ యొక్క నమోదిత కార్యాలయము మరియు ప్రధాన కార్యాలయ (ఏవైనా ఉంటే) చిరునామా | స్టాట్ నెం.48, పస్ట్ స్టార్ ,నాగార్డునా పాల్ప్, పంజాగుట్ట, హైదరాబాద్, తెలంగాణ - 500082. |
| 6 | కార్పొరెట్ డెటార్ యొక్క దివాలా ప్రారంభ తేది | 18th జనవరి, 2021 ఎస్.సి.ఎల్.టి ఆర్డర్, హైదరాబాద్ స్పెషల్ బెంచి కోర్ట్ -I లో CP(IB) No.313/7/HDB/2020] [ఉత్తర్వు కాప్ ఇ-మెయిల్ (IRP) ద్వారా 20-01-2021న అందుకున్నారు] |
| 7 | దివాలా తేర్మాన ప్రక్రియ ముగింపు తేది సుమారుగా | 17ి జల్లె, 2021 [180 రోజులు ఇన్ఫోవెన్ఫీ ప్రారంభం తేది నుండి] |
| 8 | మధ్యంతర తీర్మాన నిపుబులుగా వ్యవహరిస్తున్న దివాలా నిపుబుల పేరు మరియు రిజస్టేషన్ నం. | CS Bhaskar. B Reg.No.IBBI/IPA-002/IP-N00644/ 2018-2019/12024 |
| 9 | బొర్తు వద్ద నమోదైన విధముగా మధ్యంతర, తిర్మాన నిపుణుల చిరునామా మరియు ఇ-మెయిల్ | CS Bhaskar.B (Insolvency Professional) 4/447A, 7th Street, ArunaNagar, K.Vadamadurai, PO, Coimbatore – 641 017. e-mail: bhasja@gmail.com |
| 10 | మధ్యంతర తీర్మాన నిపుణులతో ఉత్తర "ప్రత్యుత్తరాల కొరకు ఎరునామా మరియు ఇ-మెయిల్ | |
| 11 | క్షియిమ్ల్లు దాఖలు చేయుటకు ఆఖరి తేది | 03% ఓట్రవర్ 2021 |
| 12 | మధ్యంతర తీర్మాన నిపుణుల ద్వారా సెక్షన్ 21 సబీసెక్షన్ (6ఎ) లోని క్లాజ్ (బి) క్రింద సికరించిన క్రైెడిటార్ల వర్గీకరణ | NIL |
| 13 | తీర్మాన నిపుణులుగా గుర్తించుటకు ఒక్కో తరగతిలోని కైవిటార్ల యొక్క అధికృత _ ప్రతినిధులుగా వ్యవహరిస్తున్నవారు (ఒక్కొక్క తరగతికి మూడు పెర్లు) | NIL |
| 14 | ఎ. సంబంధిత పోరములు మరియు బి. అదికృతి ప్రతినిధులుగా లభ్యమగు వివరములు: | www.bbi.gov.in → Quick Links → Downloads → IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. |
| da ug | నోటీసు బ్యారా తిలియజియడమేమనగా జాతీయ కంపె హెడిటోస్ ప్రైవెట్ లిమెటిడ్ యొక్క కార్పరేట్ దవాలా రైర్, హైదరాబాద్ స్పెపల్ చెంచి కోర్డ్లో -1 లో CP(IB) No. వైన M/s. భరణ కమోడిటోస్ ప్రైవెట్ లిమెటిడ్ యొ | ి లా ట్రెబ్కునల్, హైదరాబాద్ మెంచ్ వారు M/s. భరణ తేర్మాన ప్రక్రియ తేది 18 ^s జనవరి, 2021. ఎస్.సి.ఎల్.టి 313/7/HDB/2020]. |
| 00 | ప్రణుల చిరునామా ఆనగా పైన తిలిపిన ఎంట్రి నం.10 హహులలకో వారి క్షయిమలను దాఖలు చియమని కోరడవై ఫైక రుణబాతలను కోరడమమనగా వారి పిర్యామలను ! | లోని చెరునామాకు 03 ^{లు} . ఖిబ్రవరి 2021 లోగా తగి న ఎనది. |
| di | ఇదాతలుదరు పారి విర్యాదులను తగిన సాక్షముల పోస్ట యవమ్పను. | |
| , Si | ండ్రి నెం. 12లో నమోద్దినట్లుగా ఒక 'తరగతికి చెందిన ఒక ల హెద్దిన ముగ్గురు దివాలా నిపుణుల మధ్య వారి ఇస్టాన కగతిలోని అదిక్పతి ప్రతినిధిగా వ్యవహరిస్తునట్లుగా తెలియ | పారమగా తెలియకస్తూ పారం-CA (ప్రత్యేక తెరగతి) |

(CS. BHASKAR.B)

పేరు మరియు సంతకం యొక్క తాత్కాలిక రిజల్యూషన్ నిపుణులతో

da:21/01/2021

ప్రదేశము : కొఇమ్మతోర్.